

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCN No. 03/Chd/Hry/2017

IN

CP No.121(ND)/2016

RT CP No.180/Chd/Hry/2017

Mr. Chirag Mahendra Vora

...Petitioner-Depositor

Versus.

SRS Limited, Faridabad

...Respondent-Contemnor

Present: Mr. Umang Gupta and Mr. Jaspal S. Pannu, Advocates
for petitioner-depositor.
Mr. Anand Chhibbar, Senior Advocate with Mr. Rakesh Kumar
Advocate for respondent.

Put up as and when CP No.121(ND)/2016 / RT No.180/Chd/Hry/

2017 is listed for pronouncement.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

September 21, 2017

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